

By E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL  
PRADESH)**

**NO.HC.VII-89/1998/1204/A**

From :- Shri Mridul Kumar Kalita,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Siddhartha Pratim Moitra,  
Presiding officer, Industrial Tribunal, Dibrugarh,  
(attached with Judicial Academy Assam as Faculty).

Dated Guwahati, the 8<sup>th</sup> March, 2019

Sub:- **Casual Leave with station leave permission.**

Ref:- Your letter No. JJA.15/2019/3106 dtd. 05.03.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for 3(three) days casual leave on 08.03.2019, 11.03.2019 and 12.03.2019 along with station leave permission, has been granted/~~rejected~~. The District and Sessions Judge, Dibrugarh and in her absence the senior most judicial officer at the station will remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

1207  
**Memo NO.HC.VII-89/1998/1205/A, dated 8.3.19**

Copy to:

1. The District and Sessions Judge, Dibrugarh.
2. The Director Judicial Academy, Assam.
- ✓ 3. The Systems Analyst, Gauhati High Court.

8/3/19  
**REGISTRAR (VIGILANCE)**  
Rdgn